Central Schools in Delhi Without Adequate Drinking Water Facilities

7524. SHRIMATI SUMATI ORAON: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that a number of Kendriya Vidyalayas in Delhi and New Delhi are running without any proper and adequate drinking water, toilete and electricity facilities;

(b) if so, details thereof and Government's reactions thereto; and

(c) whether Government propose to provide these facilities adequately and properly, if so, by when ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCA-TION AND CULTURE AND SOCIAL WELFARE (SHRIMATJ SHEILA KAUL) : (a) to (c) All Vidyalayas in Delhi and Kendriya New Delhi have been provided with drinking water aud toilet facilities. However, to avoid fire hazard five of them have not been provided electricity as these Vidyalayas are functioning in tents. Electricity will be provided to these schools as soon as pucca/semi-pucca structures are ready for them.

Central Schools in Delhi Without Adequate Permanent Building

7525. SHRIMATI SUMATI ORAON : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that a number of Kendriya Vidyalayas in Delhi/New Delhi are running without any adequate permanent buildings of their own;

(b) if so, details thereof and Government's reactions thereto :

(c) whether it is also a fact that in some of the Kendriya Vidyalayas, the construction work of new buildings even though having commenced for two years or now, remain either incomplete or suspended;

(d) if so, details thereof and difficulties/constraints if any, in early completion thereof; and

(c) will Government provide all such Kendriya Vidyalayas with adequate permanent sheds, if so, timeframe proposed therefor ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA KAUL): (a) and (b) Yes, Sir. Out of the 22 Kendriya Vidyalayas in Delhi/New, Delhi, 11 are not functioning in permanent buildings of their own. Of these 11 Vidyalays, 6 are functioning in tents and 5 in barriceks.

Action regarding transfer of land/ sanction of building plans etc. is being taken in respect of 8 Vidyalayas. The position in remaining three Vidyalayas is as follows :

Vishesh Kendriya Vidyalaya, Janakpuri, is to be shifted to its own permanent building likely to be completed shortly; Kendriya Vidyalaya, Jharoda Kalan, is already functioning in an adequate permanent building belonging to the CRPF; and. Kendriya Vidyalaya, Badarpur, is a Project Sectors school and the Project Authorities are expected to provide a permanent building for this Vidyalaya.

(c) and (d) There is only one school in Delhi whose building could not be completed due to a dispute with the contractor. The matter is in the Court of Law.